

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

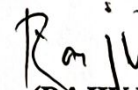
ORDER

The following transfers and postings are hereby made in official exigency with immediate effect.

Sl. No.	Name of the Officials	From	To
1	Ms. Rita Singh W/o Sh. Raju Singh EC: 3099/36974187	Personal Assistant in the Court of Ms. Navita Kumari Bagha, POLC RADC, New Delhi	Personal Assistant in the court of Sh. Sameer Bajpai, Spl. Judge (PC-Act) CBI, RADC, Delhi.
2	Sh. Sachin S/o Sh. Harbans Lal EC: 79006173	Personal Assistant in the court of Sh. Sameer Bajpai, Spl. Judge (PC-Act) CBI, RADC, Delhi.	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi
3	Sh. Ajay Kumar S/o Sh. Lekh Ram EC: 26406380	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi	Personal Assistant in the Court of Ms. Navita Kumari Bagha, POLC RADC, New Delhi
4	Sh. Sanjay Kumar Dubey S/o Late Sh. R. K. Dubey EC: 12685/ 82090069	JA/Branch In-charge in Computer Branch, RADC, New Delhi	Judicial Assistant in the Record Room & Digitization Cell, RADC, New Delhi (Official shall look after the work of Digitization)

NOTE:- Sh. Chanderrass Ambavat S/o Late Sh. Jagbir Singh, SJA, EC: 1525/ 10184122, Branch Incharge/SJA in the Library Branch shall also look after the work of Computer Branch as Branch In charge in addition to the work already assigned to him.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(RAJIV MEHRA)

Principal District & Sessions Judge (Officiating)
Rouse Avenue District Court, New Delhi


1467-1488-D

No.: _____/F.7/P&T/Admn/RADC/2022

Dated, Delhi the 12/4/22

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I & II, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P - I & II, Personal File/CR/Leave/Website Committee, THC, Delhi.


Principal District & Sessions Judge (Officiating)
Rouse Avenue District Court, New Delhi